

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2016 &
IA NO. 642 OF 2017**

Dated: 27th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Bhoruka Power Corporation Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Ms. Parichita Chowdhury for
Mr. Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.11.2018**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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